is supposed to have taken certain steps regarding Pakistani nationals resident in India Pakistan has taken this step by way of reciprocity. May I know how far the claim of Pakistan is justifiable?

Oral Answers

The Prime Minister and Minister of External Affairs (Shri Jawaharla) Nehru): First of all, I should not like to express an opinion till we have examined the authorised text of these things but, prima facie I think that the criticism made in the Pakistan Press of some action we have taken must have been due to some misunderstanding, because we took no action except to register the Pakistani nationals, give them an opportunity of registration here so as to avoid difficulties which sometimes arise not an action against Pakistanis as such, and the action they have taken apparently goes much further

बी द्वा० नर० तिवारी क्या में जान सकता हू कि चन्द महीने पहले पाकिस्तानी नैशनल जो यहा काम करते हैं उनके ठहरने की भविष बढ़ा दी गई है भीर भव वे भिक्त दिन यहा ठहर सकते हैं?

श्री जवाहरलाल नेहरू . उनको रिजस्टर होने के लिये शायद ३० सितम्बर तक का वक्त दिया गया है।

Shri A. C. Guha: May I know if a Minister of the East Bengal Government gave a sort of public threat that m view of certain steps alleged to be contemplated by the Government of India they would take certain steps against Indian nationals in Pakistan?

Shri Jawahariai Nehru: I believe, Sir, that some rather intemperate speech was delivered.

Shri Bimal Ghose: I should like to know if any such proposed Ordinance would not be against the spirit of some of the provisions of the Indo-Pakistan Agreement?

Shri Jawaharlal Nehru: As I said, we should like to see the Ordinance

itself before expressing an opinion about it. It may well be what the hon. Member thinks.

Purchase of Foreign Goods for Government Stationery Depti.

*255. Shri Assar: Will the Minister of Works, Housing and Supply be pleased to state whether the Supply Department are purchasing foreign goods for the stationery department and for various offices of the Government of India though Indian goods are available?

The Minister of Works, Housing and Supply (Shri K. C. Reddy): No, Sir, unless for reasons of extreme urgency or where unreasonably high prices are quoted by the indigenous manufacturers

Shri Assar: May I know the amount that has been spent on the purchase of stationery goods?

Shri K. C. Reddy: I have got the figures here for 1955-56 The total value of stationery purchased was Rs 3,12,00,000 and the value of stationery goods imported was Rs 9,93,087, roughly about 2.58 per cent

Shri Goray: What sort of foreign goods were purchased?

Shri Assar: In view of the foreign exchange position and nation-wide austerity drive, may I know whether the Government will stop these purcases altogether?

Shri K. C. Reddy: I could not follow the question, Sir

Mr. Speaker: In view of the foreign exchange position the hon Member suggests that steps may be taken not to import any quantity from anywhere

Shri K. C. Reddy: This matter is receiving constant attention of the Government In fact, the policy of the Government is not to purchase imported goods wherever such stores are available from indigenous sources

Several rules have been laid down in regard to this matter. Price preference is allowed on the merits of each case ranging from 15 per cent. to 50 per cent. In suitable cases relaxation in specifications is also made, and development orders are placed. There is an inter-ministerial standing committee which screens all the orders placed abroad. Indents for imported stores are thoroughly screened to ensure that such stores are not available from indigenous sources. These are the various steps that the Government are taking, and it is the definite policy of the Government import goods which are available from local sources

Shri Tyagi: What are the main items that are imported?

Shri Goray: I also wanted to know the main items of stationery purchased from foreign countries

Shri K. C. Reddy: Special varieties of drawing and printing paper like paper litho, paper ferro prussite, unsensitized thin white paper, printing paper, art paper etc, and stationery articles like drawing brushes, tracing cloth, drawing pencils, pens, stapling machines, etc

सीमेंट का वितरश

*२५६ श्री विभृति विश्व वय वाशिषय नथा उद्योग मत्री यह बताने की कृप करेंगे कि

(क) क्या मरकार ने १६५७-५८ में विभिन्न राज्य सरकारों को सीमेट के वितरण के बारे में कोई नीति निर्धारित की है, भीर

(ख) यदि हा, तो उसका स्वरूप क्या है ?

उद्योग मंत्री (सी मनुभाई झाह) (क) और (ख). राज्य की सरकारों को हर तिमाही के लिये सीमेंट दिया जाता है जो कि राज्यों की उन योजनामी तथा उन कामों के लिये हीता है जो केन्द्रीय सरकार की जिम्मेवारियों जैसे प्रतिरक्षा के कामों, रेलो, केन्द्रीय निर्माण विभाग घौर १ करोड़ क० या इससे प्रविक्त लागत वाली वड़ी सिंचाई घौर विजली योजनाघों के प्रलावा हों। हर तिमाही में जितना माल मिल सकने की उम्मीद होती है, उसमें से केन्द्रीय तथा र ज्य सरकारों दोनो की सीमेंट की जरूरते, जहा तक ज्यादा से ज्यादा हो सकता है, पूरी करने की कोशिश की जाती है।

जो योजनाये चलाना केन्द्रीय सरकार की जिम्मेवारी है, उनके लिये जितना मुमकिन होता है, उतना मीमेट रख कर बाकी का उपलब्ध माल राज्य सरकारों में बाट दिया जाता है जिससे वं दूसरी पच-वर्षीय योजना में शामिल योजनामों (जिनकी जिम्मेवारी केन्द्र पर है, उन्हें छोड कर), मर्द्ध सरकारी मौर सार्वजिनक संस्थामो, खेती सम्बन्धी योजनामों छोटे उद्योग धर्मा तथा निजी निर्माण कार्यों की जरूरते पूरी

मीमेट बाटते समय, कितना माल मिलने की उम्मंद है, इसके साथ ही इस बान का भी उचिन नौर पर रूगल रखा जाता है कि पिछली तिमाही में कितना माल उठाया गया । जब राज्य सरकारों को इक्ष्ट्ठा सीमेट दे दिया जाता है तो उनसे यह श्राचा की जाती है कि वे अपने अपने राज्य में हर माग का महत्व और जरूरत देखते हुए पर्रामट जारी करेगी । मीमेट की कमी की वजह से राज्य सरकारों को सलाह दी गयी है कि वे मामूली किस्म की इमारतों में चूने और सुरखी के प्रयोग को बढावा है

एक विवरण पत्र सदन की मेज पर रखा जाता है जिसमें दिखाया गया है कि जनवरी-मार्च, अप्रैन, जून और जुलाई-सितम्बर १९४७ की अविधियों में हर राज्य की कितना